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(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

724

1994

M/s A. u. misra
S. u. Das
B. B. Acharya
J. Sengupta

Tagnish Ch. Das.....Applicant(s)

Versus

Urm. of Indra Das.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	12/12/94	<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>S</i></p> <p style="text-align: center;">Registrar</p>	<p style="text-align: center;">S. O. of M.S.D. = 25 filed.</p> <p style="text-align: center;"><i>Th</i> 21/12/94</p>
2	13.12.94	<p>Giving liberty to the petitioner to approach this Tribunal if the authorities concerned unjustly and without ^{valid} reasons refused to consider his case this petition is disposed of as being premature without admitting.</p> <p style="text-align: center;"><i>S</i></p> <p style="text-align: center;">VICE-CHAIRMAN 8/3/94 MEMBER (ADMINISTRATIVE)</p>	<p style="text-align: center;">In this application No 19, the applicant prays for a direction to consider the case of the applicant for the post of CDOA.P.M.</p> <p style="text-align: center;"><i>Th</i> 12/12/94</p> <p style="text-align: center;">May be placed before the Registrar for registration</p> <p style="text-align: right;"><i>C.P.</i> <i>Blunden</i> 12.12.94</p>